

ITEM NO.42

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

IA 158662/2023, 158664/2023, 158665/2023, in SPECIAL LEAVE PETITION
(CIVIL) Diary No(s). 31803/2023

SURESH PRATAP SINGH

Petitioner(s)

VERSUS

RANI @ NEERAJA SINGH

Respondent(s)

IA No. 158662/2023 - CONDONATION OF DELAY IN FILING
IA No. 158664/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 158665/2023 - EXEMPTION FROM FILING O.T.)

Date : 28-11-2023 These matters were called on for hearing today.

For Petitioner(s)

Mr. Bhakti Vardhan Singh, AOR
Mr. Ankit Khatri, Adv.

For Respondent(s)

Mr. Suryodaya Prakash Tiwari, Adv.
Ms. Shachi Pandey, Adv.
Mr. Devendra Kumar Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the sole respondent prays for and is
granted four weeks' time, as last opportunity, for filing
counter affidavit.

At the end of the period aforesaid, whether counter
affidavit is filed or not, Registry to process the matter for
listing before the Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar